

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

107. C.P.(IB)-180(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: Clearwater Capital Partners Singapore Fund IV

Private Limited

VS

Marvel Realtors and Developers Limited

Appearance

For Petitioner : Adv. Priyanka Shetty a/w. Adv. Arjun Amin, Adv. Ranjit
Shetty i/b. Argus Partners

For Respondent : Present but did not sign the attendance sheet.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. Counsel for the CD seeks time to file reply. Let the same be done within two
weeks after serving copy to the other side. List on **19.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)